

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:3007
ANSWERED ON:09.12.2002
DOMESTIC AIRLINES ON FOREIGN SECTOR
PRABHA RAU;VILAS BABURAO MUTTEMWAR

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether Government have decided to allow AI-IA to operate on sectors like UK, USA, Canada and South-East Asia and to enhance their capacity and frequency beyond their bilateral agreements from December 2002 to February 2003;
- (b) if so, the reasons therefor;
- (c) whether Government also propose to increase the flights operating on these sectors so as to compete with the other international airlines; and
- (d) if so, the number of flights proposed to be increased as against the existing ones?

Answer

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI SHRIPAD YESSO NAIK)

(a),(b),(c) and (d): Although the Government of India have allowed designated airlines of other countries to operate additional flights outside bilateral agreement for the period December,2002 - March,2003 subject to commercial agreement with Air India, no foreign Government have extended such reciprocal facility to Indian carriers. Indian carriers are presently unable to utilise full bilateral traffic rights available to India on UK, Canada, South-East Asia Sector. However they have either introduced or are planning to introduce additional/new flights to Newark, Frankfurt, Paris and Bangkok.